

ITEM NO.23

REGISTRAR COURT. 2

SECTION XIV

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR SH. S.P.S. LALER

Petition(s) for Special Leave to Appeal (C) No(s). 32910-
32911/2015

ASHOK KUMAR

Petitioner(s)

VERSUS

AMRIK SINGH & ORS.

Respondent(s)

Date : 18-11-2022 These petitions were called on for hearing today.

For Petitioner(s) Ms. Neha Agarwal, Adv.
Mr. E. C. Agrawala, AOR

For Respondent(s) Mr. Ajay Singh, Adv.
Mr. Amit Singh, Adv.
Ms. Tamanna, Adv.
Mr. Viplav Sharma, AOR

UPON hearing the counsel through Video Conference, the
Court made the following

O R D E R

Respondent Nos.1 and 3 have filed counter-affidavit.

In respect of respondent Nos.7(ii), 7(iv), 9, 10, 13(iii) and
13(iv) and counsel for the petitioner has neither filed dasti proof
nor IA for substituted service despite last chance granted on
29.09.2022. Accordingly, matter be processed for listing before the
Hon'ble Judges-in-Chambers for further directions.

S.P.S. LALER
Registrar

VS